

Listed on :
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 8159 OF 2014

Vishwas Kapoor & Ors. ...Petitioner(s)
VERSUS
State of Uttar Pradesh & Anr. ... Respondent(s)

OFFICE REPORT

The matter above mentioned has been filed by M/s. Karanjawala & Co., Advocate on behalf of Petitioners against the Judgment and Order dated 20th August, 2014 of the High Court of Judicature at Allahabad, Uttar Pradesh in Criminal Misc. Application No. 10298/2014.

It is submitted that Criminal Appeal No. 2081 of 2014 @ SLP (Crl.) No. 7438 of 2014 arising out of common order was listed before this Hon'ble Court on 19th September, 2014 when Hon'ble Court was pleased to grant leave. Copy of Record of Proceedings dated 19th September, 2014 is annexed as Annexure P-14 in SLP paper books at page nos. 218 to 220 for kind perusal of the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 7th day of November, 2014.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

M/s. Karanjawala & Co., Advocates

ca/dk

ASSISTANT REGISTRAR